

Comments and Suggestion of Draft IPTV certification.

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Mon, 06 Oct 2025 6:00:17 PM +0530

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Tags Not in Contacts

Dear Sir,

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We are an IPTV solution provider providing DRM Application related services to MSOs in India. We have provided end to end IPTV solution to M/s Ucast Media Private Limited (Formerly City Online Media Private Ltd.), Fastway Transmissions, Radiant Digitek, Den Networks Ltd and other projects are under process.

We have revied the Draft received in email and we would like to submit the following comments and suggestions as per below Notes:

I have marked all the comments or suggested changes highlighted in yellow colour. The Page No , Clause No. and the header were including for each comment/suggestion for reference.

Please find the digitally signed letter in the attachment for your consideration

Regards,

S Raghava Rao

CTO

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1 Attachment(s)

TEC_Draft_Comments.pdf

411.5 KB

Dear Mr.Bhupendra Singh,

Sr.Research Officer (B&CS)

Date:06-10-2025

Subject: Comments on **Draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Seventh Amendment) Regulations, 2025**

Reference: **No. RG-1/1/(1)/2025-B AND CS(2) [e-17386] dated 26th September 2025.**

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Our Suggestions and Comments

PageNo.11

(b) General Test Setup:

1. Set up IPTV system infrastructure:
- 2) Install client-side components:
 - Connect STBs (IPTV capable)/The Device installed with IPTV Application in which Unique Consumer Subscription can be activated to the network and ensure provisioning via SMS and DRM.

Page No.12

- Ensure that each STB is uniquely identifiable via MAC ID/Unique Device ID or unique subscriber ID.
 - DRM-enabled content must stream to whitelisted STBs only. (When we use the Unique Consumer Subscription in the IPTV app the STB to be replaced by Device Type.)
- 4) Create subscriber accounts and assign paired STBs/UCS (Unique Consumer Subscription) and MAC IDs/Unique Device ID.

DRM Requirements in so far as they relate to subscriber management systems (SMS) for IPTV services (as per Schedule-X notified by TRAI on 14-09-2023).

Page No.18 Clause No.14

Test Procedure.

Activate and deactivate some STBs/ Viewing Cards (VCs)/Unique Consumer Subscriptions from SMS. Get unsynchronised data; trigger the synchronisation process. Get synchronized data; trigger the synchronisation process.

Page No.22 Clause No.20 (a)

Test Procedure

Check the database, does it exist on one server or multiple servers, does it has a backup server, how frequently data is synchronised between backup and main, is data stored in cloud; generate random reports of the active subscribers, de- active subscribers, blacklisted cards/ STB/UCS(Unique Consumer Subscription).

Test Results Expected

Check the random reports and there should not be any exception of any VC or STB/UCS(Unique consumer Subscription) missing in any data report of active/ deactivate subs, blacklisted cards or whitelisted cards. SMS should include all active STB/ VC numbers/UCS(Unique Consumer Subscription) irrespective of their status i.e. suspended, in stock/ testing/ repairable/ non repairable.

Page No.24 Clause No.20 (d)

Test Procedure

1. Designate a set of STB/UCS as primary and few secondary, then change the sequence in the same STB/UCS.

Page No.24 Clause No.22 -1.

Test Procedure

1. Verify pairing mechanism in SMS:
-Ensure SMS supports pairing of STB/Viewing Device(IPTV Application installed Device) with MAC ID or unique consumer subscription ID.

Page No.26 Clause NO.24

Test Procedure.

1. 1. Trigger monthly Reconciliation Option in SMS. Do some direct entries in DRM if available to create a mismatch in SMS and DRM.

B. DRM Requirements for conditional access by subscribers and encryption for IPTV services (as per Schedule-X notified by TRAI on 14-09-2023)

Page No.36 Clause No.6 Point No.3

Test Procedure.

Test the activation and authorization process for a sample carded and card-less STB/consumer device. The carded STB testing is applicable only if supported by DRM.

Test Results Expected.

The carded device support is not mandatory and hence to be tested only when used by the STB/UCS activated in the Device.

Page No.41 Clause No.13 Point No.3

Test Procedure

Check that logs are created in both DRM and SMS in real time for such addition, deletion, modification of bouquets and à-la-carte services. MUX with ECM is not a standard process in IPTV DRM system. The required data validation for duplicate entries is performed by the DRM and can be checked.

Page No.46 Clause No.28 and 29 Point No.3

Requirement:

DRM servers should comply with extant Rules and Regulations including relevant clause under extant provisions (if any) relating to data localisation, data security and privacy. It

should not be allowed to connect main DRM server to some other location (India or other country) with some proxy or another server to integrate with SMS of DPO system.

Test Procedure:

Check firewall and routing configurations to ensure no unauthorized proxy or remote server connection exists to authorize subscribers.

Page No.47 Clause No.29 Point No.1 and 2

Test Procedure

- 1) Verify IPTV system supports both multicast and/or unicast delivery modes.
- 2) Test channel availability on user selection under both/or available modes, with multiple concurrent viewers.

Page No.50 Clause No.38 Point No.1

Test Procedure:

1. Review DRM's IP tracking and MAC ID/Unique Device ID authentication setup.

C. DRM Requirements in so far as they relate to fingerprinting for IPTV services (as per Schedule-X notified by TRAI on 14-09-2023)

Page No.54 Clause No.6 Point No.1 and 2

Test Procedure:

1. Verify that the fingerprint displayed includes the correct STB number, VC number, or MAC ID./UCS

Results Expected:

Fingerprinting correctly displays the unique STB/VC/MAC ID/UCS.

Page No.55 Clause No.10

Results Expected:

FP should appear each time as per schedule on specific STBs/UCSSs and all STBs/UCSSs.

D. DRM Requirements in so far as they relate to STBs/unique consumer subscription (as per Schedule-X notified by TRAI on 14-09-2023)

Page No.58 Clause No.8

Test Procedure:

Review STB/unique consumer subscription BIS certification.

BIS is not required for UCS since it is not a device to get BIS certification.

Page No.60 and 61 Clause No.18

Test Procedure

Try accessing Play Store from STB/unique consumer subscription.

The IPTV Application in which the Unique Consumer Subscription is activated should not have access to Cloud based Playstore.

Results Expected.

Play Store and similar download portals are blocked

If it is UCS activated in IPTV application the application should not have access to any playstore or downloader application from the internet.

Regards,

S Raghava Rao

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